

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**UNSTARRED QUESTION NO.4156**

**TO BE ANSWERED ON MONDAY, MARCH 27, 2023/CHAITRA 6, 1945 (SAKA)**

**TAX COLLECTED FROM PETROLEUM PRODUCTS**

**4156. SHRIMATI MALA ROY:**

**Will the Minister of FINANCE be pleased to state:**

- (a) the total tax collected from petrol, diesel and LPG during each of the last three years;
- (b) the total cess collected from petrol, diesel and LPG during the same period; and
- (c) the details of total tax and cess collected from State of West Bengal during the same period?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI PANKAJ CHAUDHARY)**

**(a) and (b):** The details of total excise duty with cesses collected on petroleum products (including petrol and diesel) for the last three years are as below:

(in Rs. Crores)

Year	2019-20	2020-21	2021-22
Total excise duty collected	2,23,057	3,72,970	3,63,305

Source: PPAC

GST collected on LPG in the last three years is as below:

(in Rs. Crores)

Year	2019-20	2020-21	2021-22
Total GST collected	30,801	27,906	42,954

Source: GSTN

**(c):** Such data is not maintained centrally.

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